

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**C.P. No. 208/2016
I.A.No. 06/2016**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th September, 2016, 10.30 A.M

Name of the Company		Barun Kanti Roy & Ors. -Versus- Polba Agro Genetics Pvt. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 SANDIP SARKAR

PETITIONERS

Sandip Sarkar
PCS
6/9/2016

1. CS Mohan Ram Goenka, PCS } Respondents
F4515
Adv Swapn Choudhary, Adv }

Mohan Ram Goenka
6/9/16

ORDER

Ld. Counsels for both the Petitioners and Respondents come and made joint submissions that the party to C.P.No. 208/2015 has entered into an amicable settlement for which I.A.No. 06/2016 has been filed jointly for withdrawal of C.P.No. 208/2015.

Prayer is granted and the Company Petition is dismissed as withdrawn. Interim order, if any, shall stand vacated. *along with I.A.*

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (T)

Vijai Pratap Singh
(Vijai Pratap Singh)
Member (J)